

**North Eastern Railway.**

1. Allahabad	1
2. Samastipur	3
3. Darbhanga	2
4. Muzaffarpur	3
5. Sonapur	3
6. Gorakhpur	3
7. Gonda	2
8. Bareilly City	2
9. Lucknow	2
10. Banaras	2
11. Maniharihat	2
12. Katihar	1
13. Badarpur	2
14. Tinsukia	2

<b>TOTAL</b>	<b>30</b>
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(b) None.

**IMPORT OF FOODGRAINS**

488. **Pandit M. B. Bhargava:** Will the Minister of Food and Agriculture be pleased to state the quantity and value of foodgrains imported into India since January, 1953?

The Minister of Food and Agriculture (Shri Kidwai): During January to July, 1953, a total quantity of about 15.67 lakh tons of various grains valued at about rupees 69 crores was imported from abroad.

**NATIONAL HIGHWAYS**

489. **Shri K. P. Tripathi:** Will the Minister of Transport be pleased to state the State-wise mileage of cement concrete and asphalted roads known as National Highways falling in different States of India?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement giving the required information is placed on the Table of the House. [See Appendix IV, annexure No. 46.]

**CLAIMS DUE TO RIOTS AT BEZWADA**

490. **Dr. Amin:** Will the Minister of Railways be pleased to state:

(a) the number of claims received by the Railway Authorities of the Southern Railways in respect of consignments lost due to riots at Bezwada on or about 16th December, 1952 showing the total amount involved;

(b) the number of claims entertained and settled showing the total amount paid as compensation for such losses;

(c) the number and total amount of claims rejected; and

(d) the number of such claims under consideration and the amount involved?

The Deputy Minister of Railways and Transport (Shri Alagesan):

(a) Number of claims received was 2044. Amounts involved were specified in 1083 cases only and totalled Rs. 11,37,657/-.

(b) 12 claims for Rs. 5,413/-.

(c) 1886 claims were rejected. Amounts involved were specified in 997 cases only, their total value being Rs. 10,93,471/-.

(d) 146 claims are still under consideration. Amounts involved have been specified in 74 cases only, their total value being Rs. 38,773/-.